

National Company Law Tribunal

Allahabad Bench

C.P. NO. (IB) 110/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE COMPANY: Shree Bhawani Paper Mills Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 10 of 1932 Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary	Adv	Pet.	Rahul
2.	Mrs Babita Jain	PES	Pet.	Bjv
3.	ABHISHEK ANAND,	ADV	J.M.F.A.R.C	Abhishek

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Advocate, Shri Rahul Choudhary for the petitioner along with Babita Jain. Shri Abhishek Mishra for the J.M.F.A.R.C one of the objector. While another objector the Bank of Baroda is not present.

The counsel for the Corporate applicant file clarificatory affidavit in respect of queries raised by this court on 14.12.2017.

The counsel appearing for the objector J.M.F.A.R.C seeks time for filing its comments/objection, if any, the liberty is also granted for the same as well as another objector Bank of Baroda. The case is fixed for reply, if any, and argument.

Matter be listed on 9th January, 2017.

Date: 18/12/2017

Typed by
Jyoti
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member(Judicial)